

HIGH COURT OF UTTARAKHAND, NAINITAL
NOTIFICATION

No. 195 /UHC/Stationery/2023

Dated: April 12th, 2023

High Court of Uttarakhand has pleased to declare 29.04.2023 (Saturday), 20.05.2023 (Saturday), 17.06.2023 (Saturday) & 16.09.2023 (Saturday) as Court's non-working days and Registry will remain open for half day for the High Court on these days. In lieu thereof, 26.12.2023 (Tuesday) to 29.12.2023 (Friday) shall be working days for High Court of Uttarakhand through *Hybrid Mode*.

By Order of the Court

Sd/-
(Vivek Bharti Sharma)
Registrar General

No. 1704 /UHC/Stationery/2023

Dated: April 12th, 2023

Copy forwarded for information and necessary action to:-

1. Secretary General, Supreme Court of India, New Delhi.
2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
3. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. Principal Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
5. P.P.S. to Hon'ble the Chief Justice.
6. P.S./P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal.
7. Advocate General, Government Advocate/Chief Standing Counsel.
8. Registrar General of all the High Courts.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital
10. Member-Secretary, State Legal Services Authority, Nainital.
11. District Judges, State Judiciary, Uttarakhand.
12. Principal Judge, Family Court, Dehradun and all Family Court Judges of Uttarakhand.
13. Assistant Solicitor General, Union of India.
14. Additional Chief Standing Counsel, U.P.
15. Chairman, Bar Council of Uttarakhand, Nainital.
16. President, High Court Bar Association, Nainital.
17. All the Registrars of the Court.
18. P.S./P.A to Registrar General of the Court.
19. All the Joint Registrars/Deputy Registrars of the Court.
20. All the Assistant Registrars/Section Officers/Librarian/Protocol Officer/Management Officer of the Court.
21. Head P.S./Head B.S. of the Court.
22. Chief Protocol Officer of the Court at New Delhi.
23. **OIC/NIC & Assistant Registrar (I.T.) of the Court with the request to upload this Notification in the official website of the High Court of Uttarakhand and make necessary arrangements for the smooth functioning of Court during Hybrid Mode.**
24. I/c Dispensary, High Court of Uttarakhand.
25. Security Officer, High Court of Uttarakhand.
26. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
27. Guard File.
28. Notice Board.

~~Registrar (Inspection)~~

12/4/23